

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/719/IB/2017
NAME OF THE PETITIONER(S) : AT ELECTRIC SUPPLYS
NAME OF THE RESPONDENTS : HENRY AND FARAD PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Matter is called. No representation on behalf of both the parties. Matter is adjourned.
One last and final opportunity is given to the Petitioner for causing his appearance in
the matter, failing which appropriate order will be passed. Put up on **12.02.2018** at
10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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